



APPELLATE TRIBUNAL FOR ELECTRICITY
Core-4, 7th Floor, SCOPE Complex, Lodhi Road, New Delhi – 110003
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File No. APTEL/Registry/Misc/2016/116

Date: 09/09/2016

OFFICE CIRCULAR

Government of India, Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) vide O.M. No. 12/2/2016-JCA-2 dated 21st March, 2016 had declared 14th April, 2016 (Thursday), as a closed holiday on account of the Birthday of Dr. B. R. Ambedkar for all Central Government Offices including Industrial Establishments throughout India. In view of the above-said notification, Hon'ble Chairperson had declared 14th April, 2016 as holiday in APTEL also vide order dated 08.04.2016.

Accordingly, Hon'ble Chairperson has ordered that 24th September, 2016 (Saturday) shall be '**Working Day**' in Appellate Tribunal for Electricity in lieu of the holiday declared on 14th April, 2016 on account of the birthday of Dr. B. R. Ambedkar.

This issues with the approval of Hon'ble Chairperson, APTEL

(Dr.Ashu Sanjeev Tinjan)
Registrar, APTEL

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